

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>25.09.2007</p> <p>OA No.211/2007</p> <p>Mr. P.N. Jatti, Counsel for applicant. Mr. Kunal Rawat, Sr. Standing Counsel for respondents.</p> <p>Learned counsel for the applicant submits that in view of the subsequent development, he wants to withdraw this OA with liberty to file fresh OA thereby challenging the order of the Appellate Authority.</p> <p>In view of the submission made by the learned counsel for the applicant, this OA is disposed of as having been withdrawn with liberty to file a fresh OA.</p> <p><i>(Signature)</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>(Signature)</i> (M.L. CHAUHAN) MEMBER (J)</p> <p>AHQ</p> <p><i>Chitwan 758,789</i></p> <p><i>9</i></p>